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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)95/ BB/ 17	-	For compliance of office objections raised by registry	Rule 6 of IB	Mitcon Consultancy and Engg. Services Limited Vs Base Corporation Ltd

SL. NO. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

T.S RATAKONDA
91948258996

Petitioner

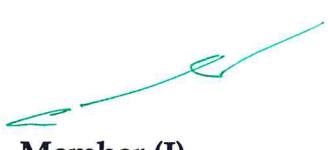


ORDER

Counsel for Petitioner is present. He has filed memo of withdrawal. In this case, IRP has not been appointed. Therefore, permission can be granted to the Petitioner to withdraw the petition. Memo is recorded. Petition is dismissed as withdrawn vide separate order.



Member (T)



Member (J)